## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1647 ANSWERED ON 15/12/2025

### IMPLEMENTATION OF PMAY(U) IN THE STATE OF MANIPUR

#### 1647. SHRI MAHARAJA SANAJAOBA LEISHEMBA:

#### Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the numbers of housing units sanctions for the State of Manipur under Pradhan Mantri Awas Yojana Urban district-wise;
- (b) the status of the project implementation in the hill and valley districts; and
- (c) the total amount of budget earmarked and expenditure incurred so far district-wise?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country, including Manipur.

Based on the learning from the experience of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for 1 crore additional eligible beneficiaries for implementation in urban areas across the country.

PMAY-U & PMAY-U 2.0 are demand driven schemes. Under the schemes, States/UTs conduct demand survey in their respective jurisdiction and validate the beneficiaries to ascertain eligibility. In order to ensure that the scheme effectively addresses the housing needs of urban poor, a Unified Web-portal has been developed by the Ministry under PMAY-U 2.0. Eligible citizens are also allowed to apply through Unified Web Portal and register their demand. States/UTs/Urban Local Bodies (ULBs) validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/ scrutiny of beneficiary list is done at multiple levels in the States/UTs.

After fulfilling the procedures laid down in the Scheme Guidelines, the houses are approved by State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States /UTs and forwarded to Central Sanctioning and Monitoring Committee (CSMC) for consideration of release of Central Assistance.

Based on the proposals received from the State of Manipur, a total of 56,045 houses (including 3,526 under PMAY-U 2.0) have been sanctioned by the Ministry in the State under PMAY-U & PMAY-U 2.0 involving Central assistance of ₹867.95 Cr. Out of total sanctioned houses 20,591 have been completed/delivered to the beneficiaries as on 24.11.2025. Central assistance of ₹582.36 cr has been released to the State so far, of which ₹468.53 cr has been utilised by the State. District-wise details (hill and valley districts) of houses sanctioned and completed along with Central assistance sanctioned, released and utilized under PMAY-U & PMAY-U 2.0 in the State of Manipur, is at Annexure.

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## Annexure referred in reply to RSUQ No. 1647 due for 15.12.2025

# District-wise physical and financial progress in the State of Manipur under PMAY-U & PMAY-U 2.0

Sr. No.		District Name	Houses Sanctioned (Nos)	Houses Grounded for Construction (Nos)	Constructions of Houses Completed/ Delivered (Nos)	Central Assistance Sanctioned (₹ in crore)	Central Assistance Released (₹ in crore)	Central Assistance Utilised (₹ in crore)
1	Hill Districts	Jiribam	343	313	160	5.38	4.39	4.12
2		Chandel	Nil	Nil	Nil	Nil	Nil	Nil
3		Churachandpur	Nil	Nil	Nil	Nil	Nil	Nil
4		Kamjong	Nil	Nil	Nil	Nil	Nil	Nil
5		Kangpokpi	Nil	Nil	Nil	Nil	Nil	Nil
6		Noney	Nil	Nil	Nil	Nil	Nil	Nil
7		Pherzawl	Nil	Nil	Nil	Nil	Nil	Nil
8		Senapati	Nil	Nil	Nil	Nil	Nil	Nil
9		Tamenglong	Nil	Nil	Nil	Nil	Nil	Nil
10		Tengnoupal	Nil	Nil	Nil	Nil	Nil	Nil
11		Ukhrul	Nil	Nil	Nil	Nil	Nil	Nil
12	Valley Districts	Bishnupur	11,057	9,452	3,043	166.84	119.74	117.63
13		Imphal East	16,050	14,589	4,971	252.67	160.38	104.00
14		Imphal West	12,308	11,386	5,048	187.13	119.26	114.53
15		Kakching	2,618	2,369	839	40.85	26.36	24.62
16		Thoubal	13,669	12,051	6,530	215.08	127.23	103.63
Mother sanctioned issued to State							25.00	
Total			56,045	50,159	20,591	867.95	582.36	468.53